3.	Uttar Pradesh	3
4.	Madhya Pradesh	1
5.	Karnataka	2
6.	Kerala	2
7.	Orissa	2
8.	West Bengal	2
9.	Sikkim	1
10.	Maharashtra M.P./ Gujarat	1
	Total:	16

Statement-III

No. of Multi-purpose projects with power component/Hydro-electric projects under examination in Central Electricity Authority

SI. No.	State	No. of Projects
1.	Himachal Pradesh	3
2.	Punjab	4
3.	Uttar Pradesh	6
4.	Jammu & Kashmir	6
5.	Madhya Pradesh	10
6.	Maharashtra	6
7.	Madhya Pradesh Uttar Pradesh	1
8.	Kerala	8
9.	Tamil Nadu	6
10.	Andhra Pradesh	3
11.	Karnataka	2
12.	Orissa	2
13.	West Bengal	1
14.	Bihar	1
15.	Arunachal Pradesh	2
	Total:	61

कुवंत में मारतीयों की दुर्दशा

3335. श्री राम सिंह शाक्य: श्री शिव शारण वर्मा: श्री राम किंकर: श्री जगपाल सिंह:

क्या श्रम श्रौर पुनर्वास मन्त्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को उन भारतीयों को बुरी दशा की जानकारी है जो जाली पासपोर्ट पर कुवैत तथा अन्य देशों को गये हैं, और यदि हां, तो उनकी दशा को सुधारने तथा पासपोर्टों की कड़ी जांच करने के लिए क्या कदम उठाये गये हैं; और तत्संबंधी ब्यौरा क्या है; और
- (ख) कुवैत तथा अन्य देशों में कितने भारतीय नारकीय जीवन व्यतीत कर रहे हैं और उन्हें भारत वापस बुलाने के लिये सरकार द्वारा क्या कदम उठाये गये हैं ?

श्रम ग्रौर पुनर्वास मन्त्री (श्री वीरेन्द्र पाटिल): (क) अभी तक ऐसी कोई शिकायत सरकार के घान में नहीं आई है।

विदेश जाने वाले सभी व्यक्तियों के पास-पोर्टों की जांच उत्प्रवास अधिकारियों द्वारा एयरपोर्ट पर की जाती है। ये अधिकारी विभिन्न सम्बन्धित राज्य सरकारों तथा संघ शासित क्षेत्र प्रशासनों के नियंत्रणाधीन हैं जहां पर उत्प्रवास जांच स्थल (चेक पोस्ट) मौजूद हैं।

(ख) कुवैत और पश्चिम एशिया के अन्य देशों तथा उत्तरी अर्फ का के क्षेत्र में लगभग 9 लाख भारतीय काम कर रहे हैं तथा सरकार को इन भारतीयों द्वारा व्यत्तीत किए जा रहे नारकीय जीवन की कोई जानकारी नहीं है। तथापि, मजदूरी का भुगतान न करने/देरी से भुगतान करने, घटिया रहन-सहन व कार्य दशाओं, ठेके के प्रतिस्थापना आदि से संबंधित कुछ शिकायतें प्राप्त हुई हैं। भारतीय दूतावासों द्वारा इन शिकायतों की शीध्रता से जांच की जाती है। उस ब्यक्ति को भारतीय दूतावासों द्वारा हर तरह की सहायता दी जाती है जो उन्हें भारत वापस आने के लिए अनुरोध करता है।

Introduction of new Drugs in the Country

3336. SHRI BANWARI LAL: SHRI SATYANARAYAN JATIYA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the number and names of new drugs introduced in the country in the last three years and companies which introduced them and whether they have been introduced under generic names or brand names;
- (b) whether it is a fact that the number of new drugs introduced has declined sharply in recent years due to Government's policy of not permitting use of brand names; if so, whether Government propose to permit brand names of new drugs;

- (c) whether these drugs are produced from basic stages or they are imported in bulk and tableted and sold in the country; and
- (d) what are the drugs produced from basic stages and what are produced from imported bulk drugs?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) to (d) As intimated by Ministry of Health, names of the new drugs introduced in the country during the period April 81 to March 84 are given in the attached statement. To the extent information is available out of these drugs, Sodium Valproate, Danazol and Cisplatin are being produced indigenously.

Single ingredient preparations of the above drugs except for Danazol and Rosoxacin are, to the best of Ministry of Health's knowledge, being marketed under generic names. In respect of Danazol and Rosoxacin Ms. Win-medicare Pvt. Ltd., Modipuram, have obtained a stay order from the Delhi High Court and are marketing these drugs under brand names.

The entire question of granting approval to the marketing of single ingredient proprations of new drugs either under brand or generic name is sub-judice in the Supreme Court.

Statement

Name of the New Drug

Name of the Company

- Ketoprofen
- 2. Intralipids Fat Emulsion
- 3. Sodium Valproate
- 4. Metrizamide

Ms. May & Baker, Bombay.

Mis. Astra-IDL Bangalore,

M/s. Reckitt & Colman of India Pvt. Ltd., Calcutta.

M's, Win-medicare Pvt, Ltd., Modipuram, U.P.